

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF STARCONN
MOBILITY PRIVATE LIMITED**

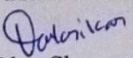
1.	Name of corporate debtor	Starconn Mobility Private Limited
2.	Date of incorporation of corporate debtor	15th January 2013
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Pune
4.	Corporate Identity Number of corporate debtor	U72200PN2013PTC146015
5.	Address of the registered office and principal office (if any) of corporate debtor	Pl No 37/B Rajvilas Socy Koregaon Park Pune MH 411001 IN
6.	Date of closure of insolvency resolution process	12th August 2020 (order dated 11th August 2020 uploaded on website on 12th August 2020)
7.	Liquidation commencement date of corporate debtor	12th August 2020 (order dated 11th August 2020 uploaded on website on 12th August 2020)
8.	Name and the registration number of the insolvency professional acting as liquidator	Uday Shreeram Sakrikar IP Registration No.: IBBI/IPA- 001/IP-P01230/2018-19/11927
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address: 303, Rahul Vihar A, Lane Nos 8, Dahanukar Colony, Kothrud Pune, Maharashtra 411038 Email: ipudaysakrikar@gmail.com
	Address and e-mail to be used for correspondence with the liquidator	Correspondence Address: 303, Rahul Vihar A, Lane Nos 8, Dahanukar Colony, Kothrud Pune, Maharashtra 411038 Email: rp.starconnmobility@gmail.com (process specific)
9.	Last date for submission of claims	10th September 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the **Starconn Mobility Private Limited** on 11th August 2020 (Copy of order uploaded on website on 12th August 2020).

The stakeholders of **Starconn Mobility Private Limited** are hereby called upon to submit a proof of their claims, on or before 10th September 2020, to the liquidator at the address mentioned against item no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.


Uday Shreeram Sakrikar
Liquidator

In the matter of Starconn Mobility Private Limited
Registration No.: IBBI/IPA-001/IP-P01230/2018-2019/11927
Email Id (process specific): rp.starconnmobility@gmail.com
Email Id of the Liquidator registered with IBBI:
ipudaysakrikar@mail.com

Address of the Liquidator registered with IBBI:
303, Rahul Vihar A, Lane 8 Dahanukar Colony,
Kothrud, Pune, Maharashtra, 411038

Date: 15.08.2020
Place: Pune

